

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 46 OF 2016 &
IA NO. 1219 OF 2018

Dated : 04th September, 2018

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd.	...	Appellant(s)
Vs.		
Meghalaya State Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti K. for R-1

ORDER

Learned counsel, Ms. Sakie Jakharia, appearing for the Appellant, submitted that, a short adjournment in this matter may kindly be granted due to some personal inconvenience.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter for hearing on **14.11.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member